

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT:

THE HONOURABLE MR.JUSTICE C.S. DIAS

FRIDAY, THE 17TH DAY OF APRIL 2020/28TH CHAITHRA, 1942

Bail Application No. 2251 of 2020

Crime no 1002/19 of Irinjalakuda Police Station U/s section 406,420 of the IPC)

Petitioner /1st Accused

Jose s/o Jacob aged 52, Malieakkal House Potta Village and Desom Trissur District.

By *T. N. Manoj Advocate,*

Respondent

State of Kerala represented by the Public Prosecutor High Court of Kerala.

By Public Prosecutor Sri.Amjad Ali

THIS B.A. HAVING BEEN FINALLY HEARD ON 17.04.2020, THE COURT ON THE SAME PASSED THE FOLLOWING:

C.S.DIAS, J.

=====

BA No. 2251 of 2020

=====

Dated this the 17th day of April, 2020.

ORDER

This bail application is posted to 21.4.2020.

**C.S.DIAS
JUDGE**

sks/17.4.2020